



తెలంగాణ రాజ పత్రము
THE TELANGANA GAZETTE
PART - II EXTRAORDINARY
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No. 92]

HYDERABAD, SATURDAY, JUNE 18, 2016.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.,

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JUDICIAL NOTIFICATIONS

—x—

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND
THE STATE OF ANDHRA PRADESH**

**RECONSTITUTION OF THE GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE
(GSICC) – GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN IN THE HIGH
COURT PRECINCTS – THE GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN
AT THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA
AND THE STATE OF ANDHRA PRADESH (PREVENTION, PROHIBITION AND REDRESSAL)
REGULATIONS, 2013.**

- Ref:- 1. High Court's Notification No. 11/SO/2015 in Roc. No. 761/SO/2000, dated: 19-02-2015.
2. Gazette Notification No. 59-A, dated : 09-03-2015 published in Part-II in Extraordinary Gazette of
State Government of Telangana.
3. Gazette Notification No. 29, dated: 19-03-2015 published in Part-II in Extraordinary Gazette of
State Government of Andhra Pradesh.
4. High Court's Notification No. 33/2015 in Roc. No. 761/SO-1/2000, dated: 14-08-2015.

Notification No. 20/2016.

Roc. No. 761/SO-1/2000.– In partial modification of the orders issued in the Notification read above, the High Court is pleased to pass the following orders:-

In exercise of the powers conferred by Regulation 4(2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Acting Chief Justice, High Court of Judicature at Hyderabad, is pleased to nominate the Hon'ble Sri Justice Suresh Kumar Kait as Chairperson for the Gender Sensitization and Internal Complaints Committee of the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh in place of Hon'ble Sri Justice R. Subhash Reddy.

Hyderabad,
13-06-2016.

CH. MANAVENDRANATH ROY,
Registrar General.